श्री प्रकाशवीर शास्त्री : सप्लीमेंटरीज पूछते का अवसर भी दिया जाना चाहिए।

भी हुकम चन्द कछवाय : प्रश्न का उत्तर तो हम बाद में भी पढ़ लेंगे। इस पर पूरक प्रश्न भी पूछते का समय देना चाहिए।

Dr. L. M. Singhvi: The rule is that if the question is answered on the request of the Minister, of course supplementary questions can also be asked; otherwise, the written answer would at any rate be available to us.

Mr. Deputy-Speaker: He has said that if the House wants, he is prepared to answer it.

डा० राम मतोहर लोहिया : हाउस तो जो कुछ चाहे वह कर सकता है।

Mr. Deputy-Speaker: He is not requesting me to take up the question.

WRITTEN ANSWERS TO QUESTIONS

कैरों हत्या काण्ड

*303. श्री प्रकाशवीर शास्त्री:
श्री हुकम चन्द कछ्वाय:
श्री जगदेव सिंह सिद्धान्ती:
श्री यशपाल सिंह:
श्री विश्वनाथ पाण्डेय:
श्री किन्दर लाल:
श्री रामचन्द्र उलाका:
श्री खुलेडवर मीना:
श्री लहटन चौघरी:
डा० लक्ष्मीमल्ल सिंघवी:
श्री वी० चं० शर्मा:
श्री वर्मीलगम:
श्री वर्मीलगम:

क्या **गृह-कार्य** मंत्री 3 नवस्वर, 1965 के लारांकिल प्रश्न संख्या 25 के उत्तर के सम्बन्ध में यह बलाने की क्रमा करेंगे कि :

(क) कैरों हत्या काण्ड के बारे में की जा रही जांच में ब्रौर क्या प्रगति हुई है; ब्रौर (ख) ग्रब तक किसी निर्णय पर न पहुंचने के क्या मुख्य कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सन्भरण मंत्री (श्री हाणी):(क) ग्रीट (ख). प्रमुख ग्राभयुक्त के विरुद्ध प्रत्यपंग कार्यवाही 25-1-1966 को पूरी हुई ग्रीट ग्रव उसे 2-2-1966 को भारत लाया गया है । ग्रामें की कांच कारी है।

Rehabilitation Programme of Dandakaranya Development Authority

*304. Shri P. C. Borooah; Shri M. L. Dwivedi; Shri Bhagwat Jha Azad: Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

- (a) whether an industry-based rehabilitation programme was chalked out at the Thirty-second meeting of the Dandakaranya Development Authority held recently in Bhopal; and
- (b) if so, the details of the programme?

The Minister of Labour, Employment and Rehabilitation (Shri Jag-jivan Ram): (a) In the meeting of the Dandakaranya Development Authority held on 11th December, 1965 at Phopal, the planning and implementation of the programme for setting up of industrial units in Dandakaranya were reviewed.

(b) A statement giving the details of the programme which was reviewed is laid on the Table of the House. [Placed in Library. See No. LT-5646/66].

Settlement of Migrants in Andaman and Nicobar Islands

*305. Shri S. C. Samanta; Shri Subodh Hansda; Shri P. C. Borooah: Shri M. L. Dwivedi: